

F. No. 10/QA/State Lab Upgradation (2)/Tender/FSSAI/2016-Vol-II
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated the 16th August 2021

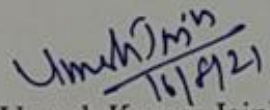
To,
All State /UT Food Safety Commissioners

Sub: Rate contract for supply of New 7850 ICPMS against the earlier offered Model 7800 system for ICP-MS by M/s. Agilent Technologies India Pvt. Ltd.

Sir/Madam

I am directed to refer to this office letter of even no. dated 20.10.2017 and amendments carried out thereafter from time to time for supply of ICP-MS under the rate contract and convey the approval of competent authority for supply of upgraded ICPMS 7850 model against the earlier offered ICPMS 7800 model to the FSSAI/States/UTs laboratories (under Rate Contract) by M/S Agilent Technologies India Pvt. Ltd. without any extra cost. There is no change in other terms and conditions of the rate contract. Orders already placed by States to M/S Agilent Technologies India Pvt. Ltd. and executed, need not to be recalled.

Yours faithfully,


(Umesh Kumar Jain)

Joint Director, Quality Assurance
FSSAI, New Delhi.
Email ID: umesh.jain@nic.in

Copy to : Agilent Technologies India Pvt Limited (Sh. Neeraj Sharma, Sales Director), Plot No 8, Ground Floor , Elegance Tower, Jasola District Center, New Delhi-110025 with reference to letter dated 15.04.2021